National Company Law Tribunal

Allahabad Bench

CPNO. (1B) 128/A (0/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE COMPANY: JEKPL PLF 2Ad V/S JOGPL PLFLASSECTION OF THE COMPANIES ACT/I & B CODE: 7 of 18 B code of 2016

SI. NO. Name Designation Representation Signature

1. ANIL KUMAR PCS Petitions
2. Rahul Agarnal Advask Corporak Debtor Sulphyammil

C.P. No. (IB)128/ALD/2017

Shri Anil Kumar, PCS for petitioner. Advocate, Shri Rahul Agarwal for the Corporate Debtor Company.

Since, an issue of maintainability of the present petition U/s 11 of the I & B Code is involved and an identical issue, has reported to have been seized off by the Hon'ble NCLAT in pending appeal No. 278/2017, in the matter of <u>M/s</u> <u>Bhushan Power & Steel Ltd. Vs. Deepak Fastener Ltd.</u>, wherein, a decision is expected very soon and which may have bearing in the present matter.

Therefore, by considering these circumstances, the matter is further adjourned for argument on its maintainability.

The matter be listed on 8th December, 2017.

Date: 04.12.2017

Typed By;

Jyoti Stenographer Shri H.P. Chaturvedi, Member (Judicial)